

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.05

Dated Guwahati, the 1st February, 2014

It is for the information of all concerned that the southern side (Dighali Pukhuri side) of the old High Court Building, which was earlier used for parking of Hon'ble Judges' vehicles, is, henceforth, to be used for the parking of the vehicles of the Registrars/Officers and staff of the Registry of this High Court.

By Order,

Sd/- R. Duarah
REGISTRAR (ADMN.)

Memo No.HC.III-22/2011/ 348-363 /G dated 5th February, 2014
Copy for information to:

1. The Registrar (Vig. / Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
6. The Secretary General, Gauhati High Court (P.S.) Employees Asscn., Guwahati
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati.
He is to upload this order in the website of Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
13. The Superintendent (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____ Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati. *He is requested to take steps for installation of Sentry post in the southern side (Dighali Pukhuri side) of the old High Court Building.*
16. C. A. to the Registrar General, Gauhati High Court, Guwahati


REGISTRAR (ADMN.)